

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-505**

CA (CAA) No. - 94/230/232/ND/2020

**IN THE MATTER OF:**

Kunchit Fabrics Pvt. Ltd. And Today Homes and Infrastructure

.....Applicant

**SECTION**

U/s 230-232

**Order delivered on 08.01.2021**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Since, there is a difference of opinion between the Members of this Bench regarding the dispensation of the meeting of the shareholders and the matter has already been referred to the Hon'ble Principal Bench for constituting a larger bench, so, under such circumstances, list on 26.02.2021.

-Sd/-

**(K.K. VOHRA)**  
**MEMBER (T)**

-Sd/-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**